has been set into motion. With a view to providing adequate security, Delhi Government has also arranged for shifting the paintings to the Head Office of the Sahitya Kala Parishad.

## Impact of changes in books

650. SHRI KARNENDU BHATTACHARJEE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government are aware of the fact that the proposed changes in NCERT books would impose a lot of financial strains and psychological trauma on the parents and children; and
  - (b) if so, Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMD. ALI ASHRAF FATMI): (a) Yes, Sir.

(b) If change in NCERT text book is to be made, it will be done keeping the interest of every stakeholder in mind.

## Hostel buildings

651. SHRI T.R. ZELIANG: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state the number of hostel buildings for school going boys and girls constructed in Nagaland under the Central grant (CSS) during 1995 to 2003, district-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMD, ALI ASHRAF FATMI): Navodaya Vidyalaya Samiti, an autonomous organisation under this Ministry has utilised central grants from Government of India for opening/operating of Jawahar Navodaya Vidyalayas (JNVs) and construction of their school buildings/staff quarters and hostels for boys and girls, admitted in these vidyalayas only. During the period 1995—2003 sanction for hostels for girls and boys of four JNVs have been issued and construction is in progress. These vidyalayas are situated in districts detailed below:

- (i) Kohima
- (ii) Phek
- (iii) Tuensang
- (iv) Wokha

## Affairs of KVS

- 652. SHRI DATTA MEGHE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether Government have received any complaints regarding corruption and irregular transfers, overspending and illegal expenditure in the Kendriya Vidyalaya Sangathan;
  - (b) if so, the details thereof;
  - (c) whether Government have initiated a probe into these allegations;
  - (d) if so, the outcome thereof and the remedial measures taken;
- (e) whether Government have prepared a transfer policy to be followed in the Kendriya Vidyalaya Sangathan, and
  - (f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALI ASHRAF FATMI): (a) and (b) Government has received complaints alleging Financial irregularities, misappropriation of Government Funds, Administrative lapses in KVS including harassment due to wrong previous transfer policy leading to avoidable expenditure.

- (c) to (f) Joint Secretary in the Department of Secondary & Higher Education has been asked to inquire into the various allegations contained in the Memoranda submitted by the All India Kendriya Vidyalaya Teachers' Association which *inter alia* contains alleges of the harassment through transfer policy. The inquiry is expected to be completed by the end of August 2004. In the meanwhile, on the directions of Government, Kendriya Vidyalaya Sangathan has modified the transfer guidelines, the salient features of which are as hereunder:—
  - (i) The concept of 'displacement transfers' been done away with. No teacher will be transferred out to 'accommodate' any other teacher.